



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
KOLKATA**

O.A/350/539/2019

Date of Order: 05.08.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Vipati -vs- D/o Language

For The Applicant(s): Mr. B. Bhushan, counsel

For The Respondent(s): Mr. R. Halder, counsel

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

Heard Ld. counsel for both sides.

2. Ld. counsel for the applicant seeks liberty of this Tribunal to withdraw the present O.A.
3. Prayer is allowed and, accordingly, the O.A is disposed of as withdrawn.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

ss